

PROFORMA - I

Monthly Institution, Disposal & Pendency during the Month of July, 2017.

Name of the Court	Opening Balance at beginning of the month			Institution during the month			Disposal during the month			Pendency at end of the month			Disposal of cases which are more than Five Years Old			Pendency of cases which are more than Five Years Old at the end of the month		
	Civil	Criminal	TOTAL	Civil	Criminal	TOTAL	Civil	Criminal	TOTAL	Civil	Criminal	TOTAL	Civil	Criminal	TOTAL	Civil	Criminal	TOTAL
Dist. & Sessions Judge, Jharsuguda	720	372	1092	12	77	89	30	38	68	702	371 (A)	1073	5	1	6	19	65	104
Addl. Dist. & Sessions Judge, Jharsuguda	26	232	258	0	50(B)	50	5	40	45	21	242	263 ✓	0	1	1	1	38	39
C.J.M-cum-ASJ, Jharsuguda	0	119	119	0	3	3	0	8	8	0	114	114	0	1	1	0	54	54
Registrar-cum-PM JJB, Jharsuguda	0	148	148	0	8	8	0	2	2	0	154	154 ✓	0	0	0	0	14	14
Senior Civil Judge, Jharsuguda	2514	0	2514	42	0	42	0	0	0	2556	0	2556	0	0	0	894	0	894
Civil Judge(Jr.Divn)-cum-JMFC, Jharsuguda	345	117	462	4	0	4	34	5	39	315	112	427	24	4	28	150	93	243
S.D.J.M, Jharsuguda	0	16797	16797	0	535	535	0	194	194	0	16893 (C)	16893	0	0	0	0	4401	4401
Nyayadhikari, G.N-cum-JMFC, Lakhanpur	0	421	421	0	30	30	0	40	40	0	411	411	0	13	13	0	277	277
Mrs. A.Roy, JMFC, Jharsuguda	0	1553	1553	0	79	79	0	46	46	0	1436 (D)	1436	0	9	9	0	1160	1160
Mrs. S.Biswal, JMFC, Jharsuguda	0	534	534	0	398(E)	398	0	127	127	0	805 ✓	805	0	18	18	0	552	552
TOTAL	3605	20293	23898	58	745	803	69	500	569	3594	20538	24132	29	47	76	1064	6674	7738

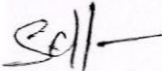
N.B: (A)39 cases transferred to the Court of A.D.J.Jharsuguda and 1 Crl.case transferred to the Court of C.J.M.,Jharsuguda.

(B)11 Crl.cases instituted.

(C)2 Crl. Cases transferred to the Court of C.J.M Jharsuguda, 79 Crl. cases transferred to the court of Mrs.A.Roy, and 164 Crl.cases transferred to the S.Biswal J.M.F.C Jharsuguda.

(D) 150 Crl.cases transferred to the court of Mrs.S.Biswal.

(E)84 Crl.cases instituted in Mobile Court.


District & Sessions Judge,
Jharsuguda